### GOVERNMENT OF INDIA MINISTRY OF AYUSH

# LOK SABHA UNSTRARRED QUESTION NO. †1091 ANSWERED ON 25<sup>TH</sup> JULY, 2025

#### Herbal Garden in Madhya Pradesh

†1091. Shri Rahul Singh Lodhi:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is considering to set up Herbal Garden under the Medicinal Board in Madhya Pradesh, particularly in Damoh Lok Sabha Constituency;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is considering to set up AYUSH Wellness Centre, Panchakarma Centre and Herbal Hub in Damoh Lok Sabha Constituency; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a & b): No. However, the National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing a Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" under which project based financial support is provided for establishment of different types of Herbal Gardens to various Government and Non-Government organizations throughout the country. NMPB has supported 10 projects for establishment of different types of Herbal Gardens in the State of Madhya Pradesh.

(c) & (d): Public health being a State subject, setting up of Ayush Wellness Centre, Panchakarma Centre, and Herbal Hub in Damoh Lok Sabha Constituency comes under the purview of the respective State Government. However, Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Madhya Pradesh for overall development and promotion of Ayush systems across the country by providing financial assistance under different activities as per the proposals received from them through State Annual Action Plans (SAAPs). Under NAM, their is a provision of financial assistance for setting up of 50/30/10 Bedded Integrated Ayush hospital which also having the facility of Panchakarma activity and State/UT Governments may avail financial assistance by submitting suitable proposals through SAAPs as per the provision of NAM guidelines.